

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

55

T.C.P No. 04/(MAH)/2011

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

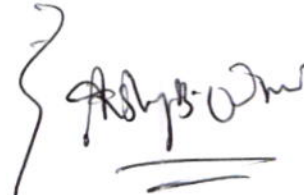
SHRI V. NALLASENAPATHY
MEMBER (T)

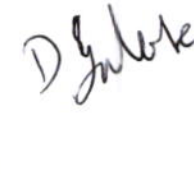
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE PARTIES: Justice B. G. Kolse Patil
V/s.
M/s. Sakal Papers Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act, 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Mr. Akshay B. Udeshi - Advocate i/b x/s Sajay Udeshi & Co. Advocate for Petitioner		} 
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2.	Mr. Derashish Gadbale - Adv i/b ALMT Legal Adv for Respondent		} 
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ORDER

TCP 04/111A/NCLT/MB/MAH/2011

At request of the parties, list this matter on 19.1.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)